



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.12.2023

NOTICE

Please take notice that the following matter listed in Court-II on 05.12.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 555 of 2021 (PH)	Indian Overseas Bank Vs. Arcelor Mittal Nippon Steel India Ltd. & Anr.	Ashish Prasad Prachi Johri Dhrupad Vaghani	Misha Prabh Simran Kaur Siddhant Kant Charu Bansal-R1 Bishwaji Dubey Madhav Kanori Prafful Goyal-R2

By order of Hon'ble Chairperson

-Sd/-

Registrar